

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 343(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: M/s Airwide Express Cargo Pvt. Ltd.

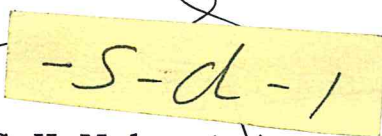
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, Company Prosscutor for ROC, Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.
with Ms. Easha Kadian

ORDER

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)